

No. A-22011/6/2017-Ad.I  
Government of India  
Ministry of Corporate Affairs

Room No.518, 'A' Wing,  
Shastri Bhawan, New Delhi

Dated the 24 May, 2018

**OFFICE ORDER**

With immediate effect and until further orders, Smt. Kiran Narula, ASO is hereby transferred from Cash Section to IGM Section.

2. This issues with the approval of the Competent Authority.

  
(Riazul Haque)

Under Secretary to the Govt. of India

1. Smt. Kiran Narula, ASO
2. JS (K)/JS(AC)
3. DS(BPP)
4. US(HV)/US(PM)
5. Cash/ IGM
6. Personal File of Smt. Kiran Narula, ASO
7. E-Gov. Cell for uploading the Order on the website under appropriate column
8. Guard File